

Minimum Wages

500. SHRI BIKASH CHOWDHURY :
 SHRI LAKSHMAN SETH :
 SHRI BASUDEB ACHARIA :
 SHRI SUNIL KHAN :
 SHRI AJAY MUKHOPADHYAY :

Will the Minister of LABOUR be pleased to state:

(a) whether a number of State Governments have not introduced the system of indexation of wages despite the direction of the Central Government though many State Governments accepted the principles of indexation but not regularly updating the minimum wages; and

(b) if so, the names of such States showing the movement of wages effected since June 1990?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) and (b) 18 States/Union Territories have linked minimum wages fixed under the Minimum Wages Act, 1948 with the Consumer Price Index Number. The increased payment made on account of increase in the Consumer Price Index is known as variable Dearness Allowance. A statement showing State-wise position of the states who pay Variable Dearness Allowance along with minimum wages and who do not pay, is enclosed. Information regarding movement of minimum wages since 1990 is not readily available and shall be laid on the Table of the House.

Statement

Minimum rates of wages for the unskilled workers in different States/Union Territories Admn.

(Compiled on 1.10.1998)

S. No.	Name of State Govt./ U.T. Administration	Range of minimum rates of wages & date of last revision	Remarks
1	2	3	4

I. STATE

1.	Andhra Pradesh	Rs. 16.00 to* Rs. 42.40 p.d. (9.8.1996)	Rates vary from Employment to employment.
2.	Arunachal Pradesh	Rs. 35.60 to Rs. 37.60 p.d. (1.1.1998)	Rates vary from employment to employment and areas to areas.
3.	Assam	Rs. 32.80 to* Rs. 49.10 p.d. (1.4.1995)	Rates vary from employment to employment.
4.	Bihar	Rs. 38.61 to* Rs. 51.00 p.d. (21.12.1995)	Rates vary from employment to employment.

1	2	3	4
5.	Goa	Rs. 21.00 to Rs. 93.00 p.d. (1.4.1997)	Rates vary from employment to employment.
6.	Gujarat	Rs. 34.00 to* Rs. 77.80 p.d. (25.4.1997)	Rates vary from employment to employment (according to zones)
7.	Haryana	Rs. 63.51 p.d. to* Rs. 67.51 P.d. (1.1.1995)	Single rate for all employment. Except agriculture.
8.	Himachal Pradesh	Rs. 26.00 p.d. Rs. 45.75 p.d. (1.3.1996)	For Tea Plantation. For all other employments.
9.	Jammu & Kashmir	Rs. 30.00 p.d. (13.3.1995)	Single rate for all employment.
10.	Karnataka	Rs. 26.00 to* Rs. 56.50 p.d. (17.12.1996)	Rates vary from employment to employment (according to zones)
11.	Kerala	Rs. 19.50 to* Rs. 114.16 p.d. (25.10.1996)	Rates vary from employment to employment (according to zones)
12.	Madhya Pradesh	Rs. 26.46 p.d.* Rs. 55.19 p.d. (6.2.1997)	Rates vary from employment to employment.
13.	Maharashtra	Rs. 9.25 to* Rs. 85.95 p.d. (6.12.1996)	Rates vary from employment to employment (according to zones)
14.	Manipur	Rs. 44.65 p.d.* (for plain) Rs. 49.50 p.d. (for Hill areas) (8.7.1995)	Double rates for all employments, one each for hilly areas and plain areas.
15.	Meghalaya	Rs. 35.00 p.d. (1.1.1995)	Single rate for all employment.

1	2	3	4
16.	Mizoram	Rs. 45.00 p.d. (10.7.1997)	Single rate for all employment.
17.	Nagaland	Rs. 25.00 p.d. (6.7.1992)	Single rate for all employment.
18.	Orissa	Rs. 30.00 p.d.* (15.8.1996)	Single rate for all employment.
19.	Punjab	Rs. 58.07 to* Rs. 60.62 p.d. (1.7.1995)	Single rate for all employment, except argiculture.
20.	Rajasthan	Rs. 44.00 p.d. (19.11.1997)	Single rate for all employment.
21.	Sikkim	Nil	Minimum wages Act, 1948 is yet to be extended and enforced.
22.	Tamil Nadu	Rs. 22.40 to* Rs. 79.00 p.d. (1.4.1997)	Rates vary from employment to employment (according to zones)
23.	Tripura	Rs. 17.70 to* Rs. 36.00 p.d. (29.8.1996)	Rates vary from employment to employment (according to zones)
24.	Uttar Pradesh	Rs. 42.02 to* Rs. 64.21 p.d. (31.10.1996)	Rates vary from employment to employment (according to zones)
25.	West Bengal	Rs. 25.47 to* Rs. 72.00 p.d. (1.1.1997)	Rates vary from employment to employment (according to zones)
26.	Andaman & Nicobar	Rs. 37.00 to Rs. 40.00 p.d. (15.8.1994)	Rates vary from employment to employment (according to zones)

1	2	3	4
27.	Chandigarh	Rs. 58.06 p.d. to* Rs. 60.15 p.d. (4.11.1995)	Single rate for all employment. Except Agriculture
28.	Dadra & Nagar Haveli	Rs. 35.00 to Rs. 40.00 p.d. (18.5.1995)	Rates vary from employment to employment (according to zones)
29.	Daman & Diu	Rs. 40.00 p.d. (24.8.1998)	Single rate for all employment.
30.	Delhi	Rs. 74.50 p.d.* (15.2.1994)	Single rate for all employment.
31.	Lakshdweep	Rs. 41.46 p.d. (1.1.1996)	Single rate for all employment.
32.	Pondicherry	Rs. 19.25 to Rs. 40.20 p.d. (24.7.1995)	Rates for agricultural workers.
II.	*CENTRAL GOVERNMENT	Rs. 42.02 to* Rs. 75.40 p.d. (12.7.1994)	Rates vary from employment to employment (according to areas) Except agriculture.

Note : 1. *Indicates the provision of Variable Dearness Allowance alongwith minimum rates of wages, for some of the scheduled employment in the State.

2. Figure in bracket under column (3) indicate the date of revision for the last revised scheduled employment.

[Translation]

**Doordarshan Relay Centres in Dhar and Badwani
Distts. of M.P.**

501. SHRI GAJENDRA SINGH RAJUKHEDI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of relay centres of Doordarshan exists in Dhar and Badwani districts of Madhya Pradesh;

(b) whether the Government have any plan for setting up of any new relay centres in these districts; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI) : (a) to (c) As per 1991 census, Badwani, lies in the erstwhile West Nimar district of Madhya Pradesh where Low Power TV Transmitter (LPT) at Khargaon is already functioning. With a view to further augment TV service in the hitherto uncovered areas, two more LPTs, one each at Badwani and Sindhwa, in the West Nimar district and one LPT at Kukshi in Dhar district are presently under implementation.